

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 597 OF 2016 IN
APPEAL NO. 292 OF 2016**

Dated: 27th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Utkal Alumina International 6Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

List the I.A. No. 597 of 2016 for hearing on **02.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**